

OPEN COURT.

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Civil Contempt Petition No.169 of 2003.

IN

Original Application No.01 of 2003 (U)

Allahabad this the 10th day of December 2003.

Hon'ble Maj Gen K.K. Srivastava, A.M.  
Hon'ble Mr.A.K. Bhatnagar, J.M.

Satish Kumar Lamba  
son of Late D.N. Lamba  
Presently attached with the Principal Secretary  
(Home/Revenue) Sachivalaya Dehradun.

.....Applicant.

(By Advocate : Sri R.K. Pandey)

Versus.

Sri Alok Jain  
Secretary of Personnel Anubhag-1,  
State of Uttranchal, District Dehradun.

.....Respondent.

(By Advocate : Sri V.K. Tiwari )

ORDER

(By Hon'ble Maj Gen K.K. Srivastava, A.M)

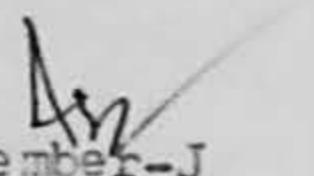
This contempt petition has been filed for punishing  
the respondents Sri Alok Jain, Secretary (Personnel)  
State of Uttranchal, Dehradun for wilful disobedience of  
the order of this Tribunal dated 10.07.2003.

2. Sri V.K. Tiwari learned standing counsel for the  
State of Uttranchal appeared and placed before us the  
order dated 06.11.2003 by which Sri S.K. Lamba (under  
suspension) has been reinstated. Learned counsel has  
also placed before us the letter dated 07.11.2003  
addressed to him with request to intimate the Tribunal

that the order of Tribunal has been complied with.

The letters dated 07.11.2003 and 06.11.2003 reinstating Sri S.K. Lamba are taken on record.

3. In view of the above, since the order of this Tribunal has already been complied with, no case of contempt is made out. Contempt petition is rejected. Notice is discharged.



Member-J



Member-A.

Manish/-